

(20)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI.

O.A.No. 126/93

New Delhi: this the 8th day of April, 1997.

HON'BLE MR.S.R.ADIGE, MEMBER(A).

HON'BLE DR.A.VEDAVALLI MEMBER(J).

1. Shri Bijender Singh,
S/o Soudam Singh,
R/o 179, Gulabi Bagh,
Delhi- 110007.
2. Shri Ram Kumar.
3. Shri Ramesh Chander Singh,
4. Shri Dilaver Singh.
5. Shri Sher Singh,
6. Shri Ram Niwas.
7. Shri B.Gopal,
8. Shri Ramesh Kumar

(Same address as of Applicant No.1) Applicants.

(By Advocate: Shri M.P.Raju)

Versus

1. The Union of India,
through its Secretary,
Ministry of Supply,
Nirman Bhavan,
New Delhi - 110001.
2. The Under Secretary,
Directorate General of Supplies and
Disposals,
Shastry Bhavan,
New Delhi Respondents.

(By Advocate: Shri J.C.Madan).

ORDER(O.RAL)

BY HON'BLE MR.S.R.ADIGE MEMBER(A).

Heard.

2. Both counsel agree that this OA may be disposed of with a direction to the respondents

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to consider re-engaging the applicants, subject to availability of work and in preference to outsiders and those similarly placed but with overall lesser length of past service. We direct accordingly.

3. This OA stands disposed of accordingly.

No costs.

A Kedarkar
(DR. A. VEDAVALLI)
- MEMBER (C).

Arfahige
(S. R. ADIGE)
MEMBER (A).

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